

OFFICE OF THE
PRINCIPAL DISTRICT & SESSIONS JUDGE, LEH - LADAKH

ORDER No. 146

Dated: 18-04-2020

In compliance to Hon'ble High Court order No. 1579/GS dated 17.04.2020, **Ms. Spalzes Angmo**, I/C Sub Judge/CJM, Leh having Mobile No. **9419341131** and **Mrs. Zainab Naz**, System Assistant, of e-Court having Mobile No. **9419853029** have been designated as Officer/Official, who shall receive and redress the complaints regarding V.C. related issues.

Whereas, **Mr. Gonboo Stobgial**, Advocate, having Mobile No. **9419178891** has been nominated as amicus curie in the cases where the litigant is not in a position to approach the court.

(R. S. Jasrotia)
Principal Dist. & Sessions Judge
Leh - Ladakh District & Sessions Judge
LEH - LADAKH

No. 32-37 /PD&SJ/Leh Dated: 18-04-2020

Copy to the:-

1. Registrar General, High Court of J&K, Jammu for information.
2. I/C Sub Judge/CJM, Leh
3. Ms. Zainab Naz, System Assistant.
4. Mr. Gonboo Stobgial, Advocate.

..... for information & compliance.

5. System Officer, e-Court, Leh for uploading on the websites of Hon'ble High Court and that of this office.
6. Office copy.

Principal Dist. & Sessions Judge
Leh - Ladakh District & Sessions Judge
LEH - LADAKH